

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

STARRED QUESTION NO. 232

TO BE ANSWERED ON MARCH 16, 2023

DEVELOPMENT OF SLUMS

NO. 232. SHRI RAHUL KASWAN:

SHRI RAVI KISHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has allocated funds for providing civic facilities in slum areas and development of slums in the country;**
- (b) if so, the details thereof during the last two years, State-wise including Rajasthan particularly in Churu Parliamentary Constituency;**
- (c) whether the Government proposes to conduct any survey regarding slum areas in urban areas and identify them using Remote Sensing and Geographic Information System and if so, the details thereof;**
- (d) whether the Government proposes to take any concrete steps to provide basic facilities like health care to the people dwelling in slums in towns and cities; and**
- (e) if so, the details thereof?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION
NO. 232* FOR 16.03.2023 REGARDING 'DEVELOPMENT OF SLUMS'**

(a) & (b): 'Land' and 'Colonisation' are State subjects. Schemes related to development of the slums including providing civic amenities are implemented by States/Union Territories (UTs). However, Central Government supplements the efforts of States/UTs to provide housing and civic amenities in urban areas including slums through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0).

Under PMAY-U, Central Assistance is provided to States/UTs for construction of houses for all eligible families/beneficiaries in urban areas including slum dwellers. The State/UT-wise details of Central Assistance released during the last two years and the current year including Rajasthan particularly in Churu Parliamentary Constituency is at Annexure-I.

Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. The State/UT-wise details of Central Share funds released under SBM-U during the last two years including Rajasthan is at Annexure-II.

Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹35,990 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹31,784 crore has been released to States/UTs for AMRUT projects for water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport. Funds under AMRUT are released to States/UTs and not cities. States are further responsible for releasing the funds to cities. The State/UT-wise details of Central funds released under AMRUT during the last two years and the current year including Rajasthan is at Annexure-III.

Recently, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the mission period. Under AMRUT 2.0, so far, State Water Action Plans (SWAP) have been approved by MoHUA for 6,527 projects worth ₹1,29,635.52

crore (including O&M) submitted by States/UTs. Under SBM 2.0, Mission allocation is ₹33,993.60 crore against which, ₹1877.23 crore have been released.

(c): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which, a total of 6.54 crore people were living in 1,08,227 slums across the country. At present, there is no proposal with MoHUA to conduct any survey of slum areas using Remote Sensing and Geographic Information System.

(d) & (e): Apart from PMAY-U, SBM-U and AMRUT, to provide civic amenities, Ministry of Health and Family Welfare under National Health Mission provides financial and technical support to States/UTs to strengthen the health care systems to provide affordable healthcare to all the citizens including slum areas. Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), health coverage up to ₹5 lakh per family per year is provided to all eligible households including slum dwellers. Further, support is provided to States/UTs for establishing Health and Wellness Centres (HWCs) to provide free and quality healthcare closer to people's homes including slums. Further, Central Government is implementing SAUBHAGYA - Pradhan Mantri Sahaj Bijli Har Ghar Yojana, Pradhan Mantri Ujjwala Yojana (PMUY) and UJALA scheme in all urban areas including slums, amongst others.

State/UT-wise details of Central Assistance released during the last two years and the current year under PMAY-U Including Rajasthan particularly in Churu Parliamentary Constituency

S. No.		Name of the State/UT	Central Assistance Released (₹in crore)
1	States	Andhra Pradesh	10,488.56
2		Bihar	711.89
3		Chhattisgarh	1,762.02
4		Goa	52.65
5		Gujarat	10,303.89
6		Haryana	578.37
7		Himachal Pradesh	89.05
8		Jharkhand	1,092.40
9		Karnataka	2,715.00
10		Kerala	766.79
11		Madhya Pradesh	7,132.92
12		Maharashtra	10,529.87
13		Odisha	937.78
14		Punjab	1,097.40
15		Rajasthan*	2,495.86
16		Tamil Nadu	3,783.96
17		Telangana	1,256.73
18		Uttar Pradesh	10,646.63
19		Uttarakhand	368.71
20		West Bengal	3,160.26
Sub-total (States)			69,970.74
21	North East States	Arunachal Pradesh	36.37
22		Assam	466.24
23		Manipur	198.52
24		Meghalaya	22.86
25		Mizoram	92.44
26		Nagaland	140.64
27		Sikkim	3.60
28		Tripura	354.40
Sub-total (NE States)			1,315.08
29	Union Territories	A&N Islands	1.55
30		Chandigarh	15.76
31		D&NH and D&D	105.90
32		Delhi	253.47
33		Jammu & Kashmir	182.22
34		Ladakh	4.94
35		Lakshadweep	-
36		Puducherry	63.91
Sub-total (UTs)			627.76
Grand Total			71,913.57

* During the last two years and the current year, ₹2,495.86 crore has so far been released in Rajasthan which includes ₹52.00 crore particularly in Churu Parliamentary Constituency.

State/UT-wise details of Central Share funds released under SBM-U during the last two years including Rajasthan

Central share funds released under Swachh Bharat Mission (Urban)									
(Rs. in Crore)									
S. No	State/UT	Upto 2020-21			2021-22			2022-23	
		IHHL	CT/PT	SWM	IHHL	CT/PT	SWM	Toilet Construction	SWM
1	A&N Islands	0.06	0.94	0.40	0.00	0.00	0.02	0.00	0.00
2	Andhra Pradesh	118.57	89.49	308.54	0.00	0.00	61.66	20.30	50.12
3	Arunachal Pradesh	13.23	0.28	7.25	0.00	0.42	4.61	0.00	0.00
4	Assam	81.95	2.31	76.76	0.00	0.00	1.92	0.00	21.25
5	Bihar	150.02	35.21	182.19	0.00	0.00	2.86	0.00	0.00
6	Chandigarh	1.59	0.26	22.10	1.22	0.00	21.38	0.00	0.00
7	Chhattisgarh	140.76	39.00	126.93	0.00	0.00	3.38	3.05	0.00
8	Dadra & Nagar Haveli	0.64	0.05	0.00	0.00	0.00	0.06	0.00	0.00
9	Daman & Diu	0.29	0.06	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	25.08	5.15	116.60	0.00	0.00	191.02	0.00	0.00
11	Goa	2.36	0.38	8.68	0.00	0.00	0.28	1.16	2.30
12	Gujarat	177.05	14.19	536.22	5.50	0.20	57.85	0.00	0.00
13	Haryana	32.96	24.10	115.31	0.00	0.00	1.86	0.00	0.00
14	Himachal Pradesh	9.06	1.33	12.16	0.00	3.77	5.98	0.00	0.00
15	Jammu & Kashmir	64.80	11.07	39.45	0.00	0.00	23.18	0.00	0.00
16	Ladakh	0.00	0.00	0.00	0.00	0.00	0.14	0.00	0.00
17	Jharkhand	71.30	4.16	113.74	0.00	0.00	0.84	0.00	0.00
18	Karnataka	157.80	41.03	313.51	0.00	0.00	204.75	0.00	0.00
19	Kerala	31.67	0.00	51.64	0.00	0.00	1.88	4.11	26.51
20	Madhya Pradesh	278.58	76.39	301.75	0.00	0.00	101.38	0.00	0.00
21	Maharashtra	338.61	57.57	845.35	0.00	0.00	188.50	0.00	0.00
22	Manipur	46.69	0.28	9.61	0.00	0.00	0.54	0.00	0.00
23	Meghalaya	4.87	0.17	4.09	0.00	0.00	0.20	0.00	0.00
24	Mizoram	11.13	2.63	8.66	7.22	2.55	0.46	0.00	0.00
25	Nagaland	24.19	2.29	7.14	0.00	0.00	0.78	0.00	0.00
26	Odisha	76.90	31.66	128.74	3.55	6.39	70.70	0.00	0.00
27	Puducherry	4.54	1.11	10.94	0.00	0.00	0.20	0.00	0.00
28	Punjab	41.00	31.91	197.76	0.00	0.00	3.32	15.69	80.72
29	Rajasthan	166.25	41.18	344.26	0.00	0.00	33.68	23.49	0.00
30	Sikkim	0.81	0.95	1.63	0.28	0.85	1.77	0.00	0.00
31	Tamil Nadu	209.84	71.38	689.88	0.00	0.00	163.89	57.91	0.00
32	Telangana	76.91	9.27	223.43	10.00	7.93	38.50	6.48	92.20
33	Tripura	23.85	3.34	15.51	0.00	0.00	4.73	0.00	0.00
34	Uttar Pradesh	367.89	172.70	903.34	0.00	0.00	14.48	0.00	0.00
35	Uttarakhand	29.85	11.99	35.38	0.00	0.00	65.37	0.00	0.00
36	West Bengal	167.14	8.27	199.80	24.00	0.00	187.70	0.00	0.00
Total		2948.26	792.07	5958.73	51.77	22.10	1459.87	132.20	273.11

* Under SBM(U) 2.0 IHHL and CT/PT component have been merged into single component 'Toilet Construction'

State/UT-wise details of Central funds released under AMRUT during the last two years and the current year including Rajasthan

S. No.	Name of State/UT	Committed CA	CA Released						
			FY 2020-21		FY 2021-22		Current FY 2022-23		
			Projects	Other	Projects	Other	Projects	Other	
1	Andaman and Nicobar Islands	10.82	-	0.01	4.32	-	-	-	-
2	Andhra Pradesh	1,056.62	-	9.31	-	-	-	-	-
3	Arunachal Pradesh	126.22	-	1.21	56.44	0.60	-	-	0.15
4	Assam	591.42	-	6.12	179.64	-	-	-	-
5	Bihar	1,164.80	685.93	-	-	-	-	-	-
6	Chandigarh	54.09	-	-	-	-	-	-	-
7	Chhattisgarh	1,009.74	415.55	17.52	-	3.89	-	-	-
8	Dadra & Nagar Haveli	10.82	-	-	4.16	-	-	-	-
	Daman & Diu	18.03	-	-	-	-	-	-	-
9	Delhi	802.31	-	-	206.20	-	-	-	-
10	Goa	104.58	-	0.24	-	-	-	-	-
11	Gujarat	2,069.96	-	-	73.61	0.80	-	-	-
12	Haryana	764.51	147.18	18.94	147.18	3.01	-	-	3.29
13	Himachal Pradesh	274.07	56.73	3.81	66.71	0.31	-	-	-
14	Jammu & Kashmir	500.62	-	0.40	95.64	1.94	-	-	-
15	Ladakh	79.19	-	-	-	-	-	-	0.35
16	Jharkhand	566.17	109.62	0.40	109.62	2.37	-	-	-
17	Karnataka	2,318.79	280.50	18.74	125.93	9.14	-	-	-
18	Kerala	1,161.20	399.25	-	119.62	6.26	-	-	0.80
19	Lakshadweep	3.61	0.41	-	0.41	-	-	-	-
20	Madhya Pradesh	2,592.86	-	28.08	100.76	10.54	-	-	-
21	Maharashtra	3,534.08	1,243.71	0.80	330.00	18.84	-	-	5.90
22	Manipur	162.28	66.06	0.30	-	0.15	-	-	-
23	Meghalaya	72.12	-	0.57	22.69	0.28	39.42	-	-
24	Mizoram	126.22	45.27	1.13	-	0.49	-	-	-
25	Nagaland	108.19	-	2.21	43.52	0.34	-	-	-
26	Odisha	796.97	-	13.08	-	1.32	-	-	-
27	Puducherry	64.91	9.19	1.99	9.19	0.27	19.66	-	0.46
28	Punjab	1,204.47	121.44	0.09	623.57	6.93	-	-	-
29	Rajasthan	1,541.95	586.54	16.73	-	-	-	-	1.75
30	Sikkim	36.06	-	0.32	18.55	-	-	-	0.15
31	Tamil Nadu	4,756.58	278.84	23.80	1,454.55	0.80	-	-	3.46
32	Telangana	832.60	350.70	9.95	-	0.80	-	-	-
33	Tripura	133.43	26.21	1.38	79.58	-	-	-	-
34	Uttar Pradesh	4,922.46	964.37	38.77	1,418.72	28.96	566.88	-	-
35	Uttarakhand	533.72	113.39	-	147.02	1.08	-	-	0.72
36	West Bengal	1,929.32	245.82	15.38	675.26	-	-	-	-
	NRSC			5.41		1.85			2.50
	Total	36,035.79	6,146.72	236.67	6,112.89	100.95	625.96	19.54	

Note: 'Other' includes A&OE funds, Reform Incentives, GIS based Master Plan, LAP/TPS and JnNURM.